

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 579 OF 2016 IN
APPEAL NO. 282 OF 2016 &
IA NO. 580 OF 2016**

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Lord Chloro Alkali Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Vaibahv Tyagi
Mr. Apoorve Karol

Counsel for the Respondents(s) : Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu Andley for R.1
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
for R.2 to 4

ORDER

Learned counsel for Respondent Nos. 2 to 4 is stated to be in some personal difficulty.

List the I.A. No. 579 of 2016 for hearing on **19.12.2016.**

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson